

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

5. IA/3489/2022 C.P. (IB)/720(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. H. V. SUBBA RAO,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **28.11.2022.**

NAME OF THE PARTIES: Darukhana Steel Private Limited
Vs.
Ardent Maschinfabrik Private Limited

SECTION: 9 of IBC 2016

ORDER

None appeared on either side. List the matter on its regular date on **23.12.2022.**

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-
H. V. SUBBA RAO
Member(Judicial)

/z/